

**PROCEEDINGS OF THE HIGH COURT FOR THE STATE OF
TELANGANA::HYDERABAD**

SUB: TELANGANA STATE JUDICIAL ACADEMY, SECUNDERABAD
– TRAINING PROGRAMME - Junior Civil Judges - Nomination of Sri Yashwant Singh, Special Judicial Magistrate of First Class (Mobile) for trial of cases under PCR Act-cum-I Addl. Junior Civil Judge, Adilabad, to undergo remaining Basic Training i.e., from 25.02.2021 to 27.03.2021 at Telangana State Judicial Academy, Secunderabad – Relief Arrangements – ORDERS – ISSUED.

READ: 1. High Court's proceedings in Order Roc.No.92/2020/B.Spl., dated 09.01.2020.
2. High Court's proceedings in Order Roc. No. 1641/2016, 8952/2016,8121/2017,5924/2018-B.Spl., dated 16.01.2021.
3. Letter Roc.No.1081/2021/TSJA-Sec'bad, dated 04.02.2021 from the Director, Telangana State Judicial Academy, Secunderabad.

ORDER ROC.NO.92/2020-B.SPL., DATED: 8 .02.2021

The High Court is pleased to pass the following orders:

Sri Yashwant Singh, Special Judicial Magistrate of First Class (Mobile) for trial of cases under PCR Act-cum-I Addl. Junior Civil Judge, Adilabad, who was granted leave during the period of one year training in the I Basic Course, is nominated to undergo remaining Basic Training i.e., from 25.02.2021 (Thursday) to 27.03.2021 (Saturday) at the Telangana State Judicial Academy, Secunderabad, along with 25 other Junior Civil Judges of "XX, XXI, XXII and XXIII Basic Courses" who are now undergoing Part-III Final Reflective and Integrated Learning for two months from 28.01.2021 to 27.03.2021 at Telangana State Judicial Academy, Secunderabad. The officer is hereby directed to handover charge of his post and also the post for which he is holding full additional charge, if any, to the Junior Civil Judge (Juvenile Court)-cum-Judicial Magistrate of First Class, Adilabad and proceed to report before the Director, Telangana State Judicial Academy, Secunderabad at 8:30 a.m., on 25.02.2021.

The Junior Civil Judge (Juvenile Court)-cum-Judicial Magistrate of First Class, Adilabad will be in full additional charge to the post of Special Judicial Magistrate of First Class (Mobile) for trial of cases under PCR Act-cum-I Addl. Junior Civil Judge, Adilabad and Junior Civil Judge, Utnoor, Adilabad District, during the training period of Sri Yashwant Singh & Sri K.Sudhakar respectively.

Sri K.Sudhakar, on completion of his basic training programme by 27.03.2021, shall take charge of his post from Junior Civil Judge (Juvenile Court)-cum-Judicial Magistrate of First Class, Adilabad, instead of Special Judicial Magistrate of First Class (Mobile) for trial of cases under PCR Act-cum-I Addl. Junior Civil Judge, Adilabad.

Sri Yashwant Singh, Special Judicial Magistrate of First Class (Mobile) for trial of cases under PCR Act-cum-I Addl. Junior Civil Judge, Adilabad, will be under the control of the Director, Telangana State Judicial Academy, Secunderabad, during the period of training at Telangana State Judicial Academy, Secunderabad.

Sri Yashwant Singh, on completion of his basic training programme by 27.03.2021, shall resume charge as Special Judicial Magistrate of First Class (Mobile) for trial of cases under PCR Act-cum-I Addl. Junior Civil Judge, Adilabad.

The Junior Civil Judge (Juvenile Court)-cum-Judicial Magistrate of First Class, Adilabad, who is placed as full additional charge of the post of Junior Civil Judge, Utnoor, Adilabad District, shall conduct the Court proceedings at Utnoor itself atleast once in a week as per the circular instructions in ROC.No.5523/WRC, dated 25.11.2003, under intimation to the High Court for information.

NOTE: 1. The Proceedings is placed in the High Court's Web Site <http://tshc.gov.in>. The downloaded copy from the web site is valid for relieving and reporting to training at Telangana State Judicial Academy, Secunderabad.

2. The nominated officer is entitled only for actual journey time.


REGISTRAR GENERAL
8.2.21

To

1. The Officers concerned.
2. The Director, Telangana State Judicial Academy, Secunderabad.
3. The Prl. District and Sessions Judge, Adilabad.
4. The I Additional District and Sessions Judge, Adilabad.
5. The Special Judicial Magistrate of First Class (Mobile) for trial of cases under PCR Act-cum-I Addl. Junior Civil Judge, Adilabad.
6. The Junior Civil Judge (Juvenile Court)-cum-Judicial Magistrate of First Class, Adilabad.
7. The Junior Civil Judge, Utnoor, Adilabad District.
8. The District Treasury Officer, Adilabad.
9. The Sub-Treasury Officers: Adilabad and Utnoor, Adilabad District.
+Spare.